

Allahabad Bench

CP No. (IB) 99/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.09.2019

NAME OF THE COMPANY: Kesho Packaging Pvt Ltd V/s Fryo Foods Pvt Ltd

SECTION OF I & B CODE: 9 IBC

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-------------|--------------------|-----------------------|------------------|
| <u>1.</u> | | | | |
| <u>2.</u> | | | | |

Due to call of strike given by the Bar Association of NCLT Allahabad Bench.

List the matter on 18th September, 2019.

Dated: 03.09.2019



A. R. K. SINHA
MEMBER (J)

Typed by:
Vidit Kumar Pandey
(P.S.)